

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Gati Infrastructure Bhasmey Power Private Ltd Date of Commencement of Liquidation: 06-12-2024; List of Stakeholders as on Date: 04-02-2025; Name of IP: Ms. Medarametla Srinivasa Mano Ranjani; Process Number: 1; Last 5 digit of registration number: 11235

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	52200	1	52200	0	0	0	NA
2	Liquidation costs incurred till date	3	50790	3	50790	0	0	0	NA
3	Secured financial creditors	3	7816255458	3	7816255458	0	0	0	Annexure 3
4	Unsecured financial creditors	1	14217683	1	14217683	0	0	0	Annexure 4
5	Operational creditors (Workmen)	1	119538	1	119538	0	0	0	Annexure 5
6	Operational creditors (Employees)	21	11665909	21	11665909	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	4	717261027	2	119677344	0	597583683	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	4	14482760	4	8144628	0	6338132	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	450200000	1	450200000	0	0	0	Annexure 9
Total		39	9024305365	37	8420383550	0	603921815	0	